

ITEM NO.134
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No. 15/2023 IN CP No. 09/ALD/2023

Date of Order: 8th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	GYAN WAIBHAW V/S 1 STOP VENDOR SOLUTIONS PVT. LTD. & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 9th February, 2024.

-Sd-
(Court Officer)

8th February, 2024

Priya Agarwal
(Stenographer)